

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1475
ANSWERED ON 26/07/2022

HUGE PENDENCY OF MATERIAL COST EXPENDITURE UNDER MGNREGS

1475. ADV. DEAN KURIAKOSE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has noticed the huge pendency of the amount to be released towards the material cost expenditure of projects under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details of the amount pending thereof, State-wise;
- (c) whether the Government is aware of the huge amount pending towards paying the wages of workers under MGNREGS;
- (d) if so, the details of the total amount pending to be paid to Scheduled Caste/Scheduled Tribe workers for work done, State-wise;
- (e) whether the Government will pay this pending amount in the current financial year; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)to(f): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to Government of India. Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

In the previous financial year 2021-22, category-wise (SC, ST and Others) Fund Transfer Orders (FTOs) for the release of wage component were generated. The same has been revised to the earlier system of single FTO for all categories in the current financial year 2022-23.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 20.07.2022 are given at **Annexure-I**.

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 20.07.2022) are given at **Annexure-II**.

**Annexure-I referred in reply to parts (a) to (f) of Lok Sabha Unstarred Question
No.1475 dated 26.07.2022.**

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 20.07.2022.		
Sl. No.	State/UT	Wages liabilities (Rs. in crore)
1	Assam	3.89
2	Bihar	1045.88
3	Gujarat	107.36
4	Haryana	8.05
5	Jharkhand	110.82
6	Ladakh	0.73
7	Maharashtra	93.51
8	Nagaland	110.36
9	Odisha	42.46
10	Telangana	72.31
11	Uttar Pradesh	375.59
12	West Bengal	2616.88
13	Puducherry	0.34
	Total	4,588.17

**Annexure-II referred in reply to parts (a) to (f) of Lok Sabha Unstarred Question
No.1475 dated 26.07.2022.**

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 20.07.2022).		
Sl. No.	State/UT	Material liabilities (Rs. in crore)
1	Andhra Pradesh	141.25
2	Arunachal Pradesh	9.05
3	Assam	32.91
4	Bihar	28.59
5	Chhattisgarh	47.93
6	Goa	0.04
7	Gujarat	48.37
8	Haryana	8.02
9	Himachal Pradesh	48.22
10	Jammu and Kashmir	1.42
11	Jharkhand	34.47
12	Karnataka	477.62
13	Kerala	65.06
14	Ladakh	0.01
15	Madhya Pradesh	273.65
16	Maharashtra	91.03
17	Manipur	7.91
18	Meghalaya	21.19
19	Mizoram	0.04
20	Nagaland	21.25
21	Odisha	186.34
22	Punjab	13.30
23	Rajasthan	100.35
24	Sikkim	5.32
25	Tamil Nadu	87.56
26	Telangana	98.15
27	Tripura	17.66
28	Uttar Pradesh	291.95
29	Uttarakhand	22.74
30	West Bengal	340.98
31	Andaman and Nicobar	0.47
32	Dadra and Nagar Haveli Daman and Diu	0.00
33	Lakshadweep	0.00
34	Puducherry	0.18
	Total	2,523.03

(As per NREGASoft)